

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1468/ND/2019

In the matter of :

M/s Nuvoco Vistas Corporation Ltd.

.. PETITIONER

Vs.

M/s DVS Infrastructure Pvt. Ltd.

.. RESPONDENT

SECTION

Under Section 9 IBC, 2016

Order delivered on 26.11.2019

Coram :

CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (JUDICIAL)
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op. Creditor : Ms.Aakansha Kaul, Advocate

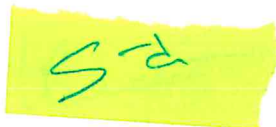
For the Respondent/Corporate Debtor : Ms. Rupal Bhatia, Mr. Praveen Rao, Advocates

For the RP :

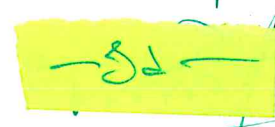
ORDER

Both the sides are present. Counsel for the Operational Creditor has prayed for time. Last and final opportunity is given for placing on record additional information, if any, and making **final submissions**. No further opportunity will be granted in the matter.

Put up on 22.01.2020.



(K. K. VOHRA)
MEMBER (TECHNICAL)
U.D.Mehta



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)